Tentative schedule for

Workshop on sensitization of customs officers on human trafficking

Session 1 (10.30 -12.00)

- Welcome address by Pr. ADG NACIN HZC
- Address by Shri Rajkumar Barthwal, Member (Admin) and Shri Archana P Tiwari, DG NACIN.
- Inaugural address by Ms. Katherine B Hadda, Consul General, US Consulate General, Hyderabad

Group Photo/High tea (12.00 – 12.30)

Session 2 : Introduction (12.30 - 1.00)

- Human Trafficking- and the necessity to sensitize customs officers on Human Trafficking by Mrs. Vaishali Malhotra, JD NACIN
- Experience sharing of Mumbai customs by Mr.Kiran Karlapu, DC DRI Mumbai

Session 3 : Human Trafficking Dynamics And Intervention (1.00 - 2.00)

By Ms. Nilanjana Ray of TISS (Tata Institute of Social Sciences) and Representative from IATA, Head Quarters

- Human Trafficking in India- purpose and forms/challenges
- Ways to fight Human Trafficking.
  1. Indicators of Human Trafficking
  2. Role of law enforcement agencies and Relevant Legal provisions (Immoral Trafficking Prevention Act (ITPA ), Relevant sections of IPC etc)
  3. International conventions
  4. Role of civil society/NGO
  5. Rehabilitation of trafficking victims
Lunch break (2.00-2.45)

Session 4: Combating International Human Trafficking - Role of different agencies (2.45-3.30)

- Reporting mechanisms available at airports/immigration to prevent Human Trafficking
  By Shri Raghuram Reddy IPS, from Bureau of Immigration, Hyderabad and representative from GMR, Hyderabad International Airport

Tea break (3.30-3.45)

Session 5: Address by Shri Mahesh Bhagwat, IPS (3.45-4.30)

- Indicators of human trafficking
- How customs officials can contribute in checking instances of Human Trafficking
- Experience sharing and case studies

Session 6: Valediction presided by Shri. D P Dash, DG DRI (4.30-5.30)
followed by Vote of Thanks